

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH
NEW DELHI

C. P. NO. 147(ND)13
CA. NO.

CORAM:




PRESENT: SH. R.VARDHARAJAN
HON'BLE MEMBER (J)

SMT. INA MALHOTRA
HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NEW DELHI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 29.07.2016 AT 10.30 A.M

NAME OF THE COMPANY: M/s Mr. Dilip Shantilal Jain & Ors. V/s. M/s Integrated Casetech
Consultants Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 397/398

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
1.	Lovish Sharma	ADVOCATE	APPLICANT/PET.	
2.	Sonali Chopra	Adv	-1 Transfr	
3.	Navin Kumar (A.R. of Respondent)		Respondent	

ORDER

The petitioners have filed an application for restoration of the
petition. Learned Counsel for the respondent wishes to file her reply.

2. To come up for arguments/disposal of the petition for restoration on
8.8.2016.

Sd/-

(Ina Malhotra)
Member (Judicial)

Sd/-

(R Varadharajan)
Member (Judicial)